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ITEM NO.105

COURT NO.12

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO.3130-3131 OF 2008

AGRICULTURAL PRODUCE MARKET COMMITTEE Appellant (s)

VERSUS

BIOTOR INDUSTRIES LTD. & ANR. Respondent(s)

(With appln(s) for directions and office report)

WITH Civil Appeal NO.4860 of 2009
(With prayer for interim relief and office report)

Date: 31/01/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Appellant(s) Mr. B.K.Satija,Adv.

For Respondent(s) Mr. C.U. Singh, Sr. Adv.
Mr. Sanjay Bhatt, Adv.
Mr. S. Mahendran, Adv.

Ms. Hemantika Wahi,Adv.

Dr. (Mrs.) Vipin Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

On the request of learned counsel for the appellant, these
appeals are adjourned for a week.

| (Sanjay Kumar) Court Master | (Indu Satija) |
| | Court Master | |